Written Answers

II. Projects awaiting sanction

- P. Problems of Inter-State Regional Imbalances.
- 2. Coalition Government and Public Administration.
- 3. Study of Top police Management
- 4. District study--Planning Process and Administrative Performance.
- 5. Relations between Civil Structures and Opportunities for Promotion

III. Projects under Preparation

- 1. Social Structure and Development in Developing Countries.
- 2. Response of the Police to Public.
- 3. People's Participation in Rural Development Programme,
- 4. A Critical Review of the Working of the M.R.T.P. Commission.
- 5. Inter-Government Relations at the District Level.

Review of import policy

*40', SHRI C. P. MAJHI : SHRI DHARAM CHAND JAIN :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Federation of Associations of Small-Scale industries has demanded a review of import policy and removal of certain enomalies;

(b) if so, the details thereof; and

(c) whether Government have taken any action on the demand ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRIA. C. GEORGE) : (a) to (c) The Federation of Associations of Small Scale Industries of India made a large number of suggestions for changes in the import policy for 1974-75 period. All these suggestions were considered in detail at the time of review of import policy for the year 1974-75 and wherever possible the suggestions have been accepted subject to the availability of foreign exchange and the importance of the user industries to the national economy as also the needs of export production. Funds Lying un-claimed with L.I.C.

*41. SHRI SARDAR AMJAD ALI : SHRI HARSH DEO MALAVIYA :

Will the Minister of FINANCE be pleased to state :

(a) what is the total amount of funds lying un-claimed with the Life Insurance Corporation; and

(b) what efforts have been made by the Life Insurance Corporation to trace the claimants ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) The amounts of old claims outstanding and unclaimed written back by the LIC during the years 1970-71, 1971-72 and 1972-73 are Rs. 148.83 lakhs, Rs. 254.61 lakhs and Rs. 71.82 lakhs respectively. Figures for the year 1973-74 are not available at present.

(b) The LIC is alive to the need for settling the claims expeditiouly. Whenever necessary, it sends its field staff to trace the claimants and the LIC officials render necessary assistance to such claimants as are not able to comply with the requirements

Textile policy

*42. SHRI CHANDRA SHEKHAR : SHRI KRISHAN KANT : SHRI KALI MUKHERJEE : DR. Z. A. AHMAD : SHRI V. B. RAJU : SHRI GURMUKH SINGH MUSAFIR : SHRI J. S. TILAK : SHRI A. G. KULKARNI :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have formulated an integrated textile policy; and

(b) if so, what are the details thereof ?

THE MINISTER OF COMMEECE (PROF. D. P. CHATTOPADHYAYA): (a) and (b) Government have already announced their decisions on certain aspects of this integrated Textile Policy, such as production, distribution of controlled cloth, and matters pertaining to cotton yarn, export of cotton yarn.

Other aspects are under active consideration.